

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Sh. Dinesh Kumar Sahu S/o- Sh. Jagdish Sahu, Personal Assistant (EC No. 43350427) presently posted in the court of Sh. Ajay Nagar, SCJ-cum-RC, West District, Tis Hazari Courts, Delhi is hereby transferred and posted in the court of Sh. Rajinder Singh, ASJ (SC-RC)-02, West District, Tis Hazari Courts, Delhi in official exigency, with immediate effect.

Note:-

1. The above mentioned Personal Assistant is hereby stand relieved from his respective place of posting & further directed to join duty at his transferee stations forthwith.
2. The transfer & posting order dated 31.08.2023 in respect of Sh. Ashok Kumar, Sr. PA, EC No. 3093 (mentioned at Sl. No. 16) is hereby cancelled.
3. Non-compliance of the transfer & posting orders/ immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.



(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 66898-923 /Admn-I/P & T/HQs/2023

Dated, Delhi the 01 SEP 2023

Copy forwarded for information and necessary action to: -

1. The Principal District & Sessions Judge, West, Delhi.
2. The Registrar, Debt Recovery Appellate Tribunal, Plot No./Apatment No. 318, Third Floor, Hotel Samrat, Chanakyapuri, New Delhi.
3. The Officer In-Charges/DDO, Accounts Branch, Central/ West, Delhi.
4. The Officers and Officials concerned.
5. The Personal Office of the undersigned.
6. The Sr. A. O. (Judl.)/A. O.(Judl.)/Branch In-Charges, Administration Branch, Central/ West, Delhi.
7. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Accounts Branch, Room No 114, Central District, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
10. The Dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
11. Web-site Committee, Tis Hazari Courts, Delhi.


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